DADING FETATE BROJECTE BUT LED / CIN HAZAMMIANA DECASORAN (Farmers & Vistances & Dadros & Frances & Dadros												
	Operational creditors (other than Workmen and Employees and Government Dues)											
Sl.No.	Name of the Creditor	Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Voting Share in COC	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
1	SBICAP Trustee Company Limited	9/24/2021	90,757.00	90,757.00	Unsec		-	NO	0.00034	-	-	-
	Pareshmohan & Associates (CA Paresh											
2	Mohan Verma)	9/27/2021	3,100,000.00	-	Unsec	-	-	NO	0.00	-	3,100,000.00	-
	Deepee Consultancy (CA paresh Mohan											
3	Verma)	10/5/2021	900,000.00	-	Unsec	-	-	NO	0.00	-	900,000.00	-
4	Reliance Industries Limited	12/27/2021	947,760,508.00	-	Unsec	-	-	NO	0.00	-	947,760,508.00	-
	TOTAL		951,851,265.00	90,757.00					0.00	-	951,760,508.00	-
31	1 2 3 4	· ·	LNo. Name of the Creditor Date of claim Received 1 SBICAP Trustee Company Limited 9/24/2021 Pareshmohan & Associates (CA Paresh 2 Mohan Verma) 9/27/2021 Deepee Consultancy (CA paresh Mohan 3 Verma) 10/5/2021 4 Reliance Industries Limited 12/27/2021	Operational creditors (other than Workmen and Employees and Government Ductors) Name of the Creditor Date of claim Received Amount of claims received	CORPOI	CORPORATE INSOLVENCE	CORPORATE INSOLVENCY RESOLUTION P Operational creditors (other than Workmen and Employees and Government Dues) Name of the Creditor Name of the Creditor Date of claim Received Amount of claims admitted Pareshmohan & Associates (CA Paresh Mohan Verma) Deepee Consultancy (CA paresh Mohan Verma) 10/5/2021 90,000.00 10/sec - Unsec - Reliance Industries Limited 12/27/2021 947,760,508.00 - Unsec - Unsec	CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-5 Operational creditors (other than Workmen and Employees and Government Dues) Name of the Creditor Date of claim Received Amount of claims admitted Nature of Claim admitted Nature of Claim Interest Nature of Claim Interest Amount covered by Guarantee	CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021) Operational creditors (other than Workmen and Employees and Government Dues) Name of the Creditor Date of claim Received Amount of claims received Pareshmohan & Associates (CA Paresh Mohan Verma) 9/24/2021 90,757.00 90,757.00 Unsec - NO	Operational creditors (other than Workmen and Employees and Government Dues) Name of the Creditor Date of claims Received Amount of claims Received Pareshmohane Pareshmoh	CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021) Operational creditors (other than Workmen and Employees and Government Dues) Name of the Creditor Date of claim Received Amount of claims received Amount of claims admitted Nature of Claim Interest Nature of Claim Inter	CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021) Coperational creditors (other than Workmen and Employees and Government Dues

Vithal M. Dahake Interim Resolution Professional Regn. No: IBBI/IPA-003/IP-N000117/2017-2018/11296 Radius Estate Projects Pvt. Ltd.